

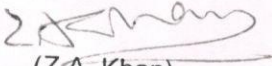
File No. N-9/4/2013-NM  
Government of India  
Ministry of Law and Justice  
Department of Justice

Jaisalmer House,  
26-Mansingh Road, New Delhi-110011  
Dated: 18<sup>th</sup> April, 2018

**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 4,02,500/- only (Rupees Four Lakh Two Thousand and Five Hundred Only) to Indian Institute of Technology, Kharagpur towards **Third & Final Demand** ( As claimed by the Implementing Agency) out of the total project expenditure of Rs. 18,34,250/- ( rupees Eighteen Lakhs Thirty Four Thousand two hundred Fifty Only) (non-recurring expenditure) for under taking research project titled "Designing the Continuing Legal Education System in India for Advocates" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by Indian Institute of Technology, Kharagpur and Department of Justice on 15<sup>th</sup> July, 2015. First & Second instalments of Rs.4,77,250/- & Rs. 9,54,500/- only respectively was released to Indian Institute of Technology, Kharagpur, the implementing Agency vide this Department's sanction orders of even no. dated 24<sup>th</sup> July, 2015 and 8<sup>th</sup> March, 2016.

2. The expenditure involved is debit to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 15-16.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 1734 dated 13/04/2018.

  
(Z.A. Khan)

Under Secretary to the Government of India  
Telefax: 23072139

To,  
**Pay & Accounts Officer,**  
**Ministry of Law & Justice, Department of Legal Affairs,**  
**Janpath Bhawan, Janpath,**  
**New Delhi**

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Indian Institute of Technology, Kharagpur.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director, Indian Institute of Technology, Rajiv Gandhi School of Intellectual Property Law, Kharagpur, - 721302.
6. Section Officer, Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.